

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2560  
ANSWERED ON:28.08.2012  
POPULATION POLICIES  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Human Rights Commission (NHRC) has sought details of the population policies framed by various State Governments in the country;
- (b) if so, the details along with the policies framed or adopted by the various State Governments in this regard;
- (c) whether it has been found that some State Governments are violating human rights in extending small family norms; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Yes, Madam. The National Human Rights Commission (NHRC), on 12.6.2007, had sought details of population policies being followed by States/UTs. A Statement indicating these details from various States/UTs by NHRC, are at Annexure.

(c) to (d): Disincentives for accepting family planning method after two children could sometimes involve human rights issues of the people concerned. The details of such disincentives, wherever in place, have also been indicated in the Annexure in reply to parts (a) & (b) above.